

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(CA)/39/2024

**PETITION NUMBER** : CA/1/2023

**NAME OF THE APPLICANT** : S Kannan (Liquidator)  
M/s. J&H Design & Construction Pvt Ltd

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 277(4) of CA, 2013 r/w Rule 11 of  
NCLT Rules, 2016

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**ORDER**

Ld. Counsel Mr. V. Arvind Rajagopal for the Applicant.

This is an Application filed seeking relief for constitution of winding up committee.

Heard.

**Order Reserved.**

-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk